## GOVERNMENT OF NAGALAND HOME DEPARTMENT NAGALAND STATE DISASTER MANAGEMENT AUTHORITY NAGALAND::KOHIMA

No.NSDMA-ER-COVID-19/301/2020

Dated Kohima, the 17th June 2020

## **NOTIFICATION**

Subject: Standard Operating Procedure (SOP) for special categories of people entering Nagaland for urgent essential works or for unavoidable reasons

- 1. In addition to the people of Nagaland returning to the State since the imposition of lockdown, occasions have arisen where Government Servants, both State and Central, are required to enter the State for reporting for duty and to immediately start performing his/her duties in the public interest. There are also cases of persons other than the Government Servants like skilled labourers, mechanics, technicians, engineers etc, who need to enter the State for short durations for providing their services for maintenance/repair/construction etc. of essential/emergency services like power, telecom, transport, upkeep of medical equipments/labs etc., or for some other unavoidable reasons.
- 2. The Government Servants who have to report to the State from outside, and immediately start performing his/her duties, as well as those persons who need to enter the State for a short duration face deterrence/obstacles on account of the mandatory 14 days facility quarantine followed by 14 days home quarantine which is the standing guideline.
- 3. Hence, for such special categories of people, a Standard Operating Procedure (SOP) with the provisions as under will be followed:
- a. In the case of Government Servants, both State and Central, intending to return/come to the State, the permission will be obtained from the Home Department in advance which on being satisfied of the essential nature of the duties of the Government servant requiring him/her to immediately start functioning will inform the concerned Deputy Commissioner & Chairman District Task Force.
- b. In the case of any person, other than a Government Servant desirous of entering the State, the permission will be sought from the Deputy Commissioner & Chairman District Task Force of the destination district, mentioning the purpose of the visit and detailed itinerary: point of entry, the places to visit, with date and time, till the date of departure. Application for entry permit should be submitted at least 5(five) days before the intended date of travel. The Deputy Commissioner on being satisfied of the urgency and unavoidability of the proposed visit will submit with clear recommendations to the Home Department, for seeking its clearance. After obtaining the clearance of the Home Department, the Deputy Commissioner

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- will give permission and wherever applicable, the Inner Line Permit, mentioning clearly the duration of visit and other details.
- c. The Government Servant/person, entering the State after obtaining the requisite permission will be subject to thermal screening along with other returnees to the State at the designated point of entry.
  - a) If **symptomatic**, the Government Servant/person will not be allowed to proceed further and the usual SOP for the returnees to the State will be followed.
  - b) If **asymptomatic**, on producing the permit, the Government Servant/person may proceed to the destination district for sample collection and testing using TrueNat.
- d. Transportation within the State has to be arranged by the Government Servant/person concerned. The driver and all occupants should wear mask at all times with distance maintained between occupants in the vehicle. Stopping by the roadside at restaurants and shops will not be allowed.
- e. On reaching the destination district sample collection centre, the Government Servant/person will be tested using TrueNat. For persons on official Government Duty the testing will be free, whereas other will be charged at Rs. 1,500/- per test.
  - a) If tested negative, only then the Government Servant/person can proceed to his/her place of work, while following all safety precautions of wearing mask at all times, frequently sanitizing hands, and maintaining physical distancing.
  - b) If tested **positive**, the Government Servant/person will be placed in an appropriate COVID facility and due protocol will be followed.
- f. The District Task Force will issue the number of permission/permit per day considering the per day testing capacity of TrueNat in the district. The permission/permit will also contain information on location of the designated sample collection centre (s) and other information guide as required. The District Task Forces of the other districts which the Government Servant/person will pass through will also be informed beforehand.
- g. The Government Servant/person will mandatorily register in the nCOVID Nagaland Visitors App at the point of entry and submit status of symptoms twice daily till 14 (fourteen) days, or till the time of departure from the State, whichever is earlier.
- h. In the case of a Government Servant as mentioned in para 1 and para 2, the immediate family members accompanying Government Servant while entering the State will also be covered by the provisions of this SOP.

Sd/-TEMJEN TOY, IAS Chief Secretary, Nagaland

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Dated Kohima, the 17th June 2020

Copy to:

- 1. The Commissioner & Secretary to Governor, Nagaland for kind information.
- 2. The Additional Chief Secretary to Chief Minister, Nagaland for kind information.
- 3. The Sr. PS to Deputy Chief Minister, Nagaland for kind information.

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- 4. The Sr.PS to Speaker, Nagaland for kind information
- 5. The Sr. PS to all Ministers/Advisors for kind information.
- 6. The ACS & Commissioner, Nagaland for kind information
- 7. The Director General of Police for kind information.
- 8. The JD SIB for kind information
- 9. The Principal Accountant General, Nagaland for kind information
- 10. The APC Nagaland and in-charge Dimapur district to coordinate COVID-19 related activities for information and necessary action
- 11. The Commissioner & Secretary, Health & Family Welfare Department for information and necessary action.
- 12. All AHoDs/HoDs for information.
- 13. The Principal Director, Health and Family Welfare Department for information
- 14. The Staff Officer, 3 Corps/IGAR (N)/ DIG, CRPF/ Comdt. BSF for information.
- 15. The PRC, DRC, ARC Nagaland House, Delhi, Kolkata, Guwahati, Shillong.
- 16. The Station Director, AIR and Doordarshan, Kohima for information.
- 17. All DCs & Chairman District Task Force for information and compliance
- 18. CP Dimapur and all SPs for information and necessary action.

(ABHIJIT SINHA) IAS
Principal Secretary, Home